

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3355**  
ANSWERED ON 21/03/2023

**IMPLEMENTATION OF PMAY-G**

3355. DR. JAYANTA KUMAR ROY:  
SHRI KRUPAL BALAJI TUMANE:  
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:  
DR. SANJEEV KUMAR SINGARI:  
SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of houses sanctioned, pending and completed under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during each of the last four years State and district-wise particularly in Jalpaiguri in West Bengal, Maharashtra and Balangir in Odisha;
- (b) whether no beneficiary of West Bengal and Odisha has been assisted under PMAY-G during the last two years, if so, the reasons therefor;
- (c) the other steps being taken by the Government to accelerate the speed of construction of houses in order to implement PMAY-G across the country particularly in West Bengal and Odisha;
- (d) the number of houses provided under PMAY-G to the poor and the people living below Poverty Line so far;
- (e) the additional measures initiated by the Government to extend the cover of the said yojana along with the details of the impact of the said measures; and
- (f) whether the Government has set any target to complete the work under PMAY-G and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) The State/Union Territory (UT) wise, including the States of West Bengal, Maharashtra and Odisha, details of houses sanctioned, pending and completed under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during each of last four years (2018-19 to 2021-22), as on 17.03.2023 is given in **Annexure-I**.

The Ministry allocates the targets to the State/UT as a whole and district-wise targets are fixed by the State/UT. The District-wise details of houses sanctioned & completed under PMAY-G against targets allocated in a Financial Year, can be seen at the programme website at [www.pmayg.nic.in](http://www.pmayg.nic.in)---->AwaasSoft---->Reports---->Houses progress against the target financial year.

The details of houses sanctioned, pending and completed under PMAY-G during each of the last four years (2018-19 to 2021-22) in Jalpaiguri district of West Bengal, Balangir district of Odisha and district-wise in Maharashtra is given in **Annexure-II**.

(b) No Sir. During the last 2 years (2020-21 & 2021-22) and the current year, a total of 11,08,851 houses were sanctioned to eligible beneficiaries in Odisha out of which 1,68,175 houses have already been completed. Further, a total of 21,51,965 houses were sanctioned to

eligible beneficiaries under PMAY-G in West Bengal during the last two years and current year and state has also completed 10,09,652 houses (sanctioned in the earlier years). Financial Year-wise details are already given in **Annexure-I**.

(c) In order to achieve the target of PMAY-G in time bound manner, the Ministry has taken several initiatives which include monitoring the progress of the State through review meetings at various level, visit to the State for reviewing the progress, keeping track of releasing of installments to the beneficiaries, timely release of central share to the State, follow-up with the State for release of pending central and state share in Single Nodal Account (SNA), etc.

(d) The PMAY-G aims to provide assistance to eligible rural households identification and selection of those households is not based on the concept of Below Poverty Line (BPL), but is rather based on the housing deprivation parameters and inclusion/ exclusion criteria prescribed under Socio-Economic Caste Census (SECC), 2011 and new survey Awaas+ 2018 conducted to identify eligible households left out of SECC 2011. As on 17.03.2023, a total of 2.85 crore houses have been sanctioned to the beneficiaries and 2.19 crore houses have been completed under PMAY-G.

(e) The scheme provides financial Assistance of Rs.1.20 lakh in plain areas and Rs.1.30 lakhs in hilly states (including North Eastern States and UTs of Jammu & Kashmir and Ladakh), difficult areas and Integrated Action Plan (IAP) districts. Additional assistance of Rs. 12,000/- is extended for the construction of toilets through convergence with Swacch Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or other dedicated sources of funding. It is mandatory to provide support of 90/95 person days unskilled wage employment at the current rates to a PMAY-G beneficiary for the construction of his / her house in convergence with MGNREGS. In addition, PMAY-G beneficiaries are provided electricity connection and Liquefied Petroleum Gas (LPG) connection in convergence with relevant schemes implemented by the Ministry of Power and the Ministry of Petroleum & Natural Gas.

(f) As per the approval of the Union Cabinet, the deadline for the completion of 2.95 crore houses is 31st March 2024. At present, there is no proposal for enhancing the coverage beyond 2.95 crore houses under PMAY-G.

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**ANNEXURE-I**

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3355 TO BE ANSWERED ON 21.03.2023 REGARDING “Implementation of PMAY-G”

The details of houses sanctioned, pending, and completed under PMAY-G during each of last four years (2018-19 to 2021-22) State/ UT-wise, as of 17.03.2023 is given as under:-

**FY 2018-19**

S. No.	Name of the State / UT	Targets allocated by Ministry	Houses sanctioned by States/UTs	Houses yet to be sanctioned by States/UTs	Houses Completed
1	Arunachal Pradesh	0	0	0	0
2	Assam	0	0	0	0
3	Bihar	0	0	0	0
4	Chhattisgarh	3,48,960	3,48,960	0	3,28,252
5	Goa	0	0	0	0
6	Gujarat	0	0	0	0
7	Haryana	0	0	0	0
8	Himachal Pradesh	0	0	0	0
9	Jammu and Kashmir	0	0	0	0
10	Jharkhand	1,38,884	1,38,822	62	1,36,623
11	Kerala	0	0	0	0
12	Madhya Pradesh	5,65,914	5,65,664	250	5,56,833
<b>13</b>	<b>Maharashtra</b>	<b>68,109</b>	<b>67,253</b>	<b>856</b>	<b>61,837</b>
14	Manipur	0	0	0	0
15	Meghalaya	0	0	0	0
16	Mizoram	0	0	0	0
17	Nagaland	0	0	0	0
<b>18</b>	<b>Odisha</b>	<b>2,55,958</b>	<b>2,55,882</b>	<b>76</b>	<b>2,43,044</b>
19	Punjab	0	0	0	0
20	Rajasthan	2,13,204	2,12,731	473	2,10,283
21	Sikkim	0	0	0	0
22	Tamil Nadu	21,000	21,000	0	15,768
23	Tripura	0	0	0	0
24	Uttar Pradesh	3,10,053	3,09,614	439	3,08,762
25	Uttarakhand	0	0	0	0
<b>26</b>	<b>West Bengal</b>	<b>5,85,639</b>	<b>5,85,518</b>	<b>121</b>	<b>5,78,959</b>
27	Andaman and Nicobar	307	313	0	304
28	Dadra and Nagar Haveli & Daman and Diu	4,585	4,499	86	2,647
29	Lakshadweep	0	0	0	0
30	Andhra Pradesh	0	0	0	0
31	Karnataka	0	0	0	0
32	Ladakh	0	0	0	0
<b>Total</b>		<b>25,12,613</b>	<b>25,10,256</b>	<b>2,363</b>	<b>24,43,312</b>

Note: Telangana and Puducherry are not implementing PMAY-G.

**FY 2019-20**

S. No.	Name of the State / UT	Targets allocated by Ministry	Houses sanctioned by States/UTs	Houses yet to be sanctioned by States/UTs	Houses Completed
1	Arunachal Pradesh	7,500	7,466	34	2,148
2	Assam	2,56,043	2,27,894	28,149	2,16,009
3	Bihar	12,92,121	12,89,269	2,852	12,45,494
4	Chhattisgarh	1,51,100	1,51,099	1	91,667
5	Goa	0	0	0	0
6	Gujarat	1,07,100	1,05,694	1,406	1,01,840
7	Haryana	0	0	0	0
8	Himachal Pradesh	871	871	0	829
9	Jammu and Kashmir	54,293	54,255	38	45,299
10	Jharkhand	3,22,000	3,21,693	307	3,08,064
11	Kerala	0	0	0	0
12	Madhya Pradesh	6,00,000	5,99,791	209	5,75,706
<b>13</b>	<b>Maharashtra</b>	<b>3,52,384</b>	<b>3,11,149</b>	<b>41,235</b>	<b>2,65,199</b>
14	Manipur	8,900	8,849	51	7,887
15	Meghalaya	17,200	17,156	44	13,620
16	Mizoram	1,500	1,500	0	87
17	Nagaland	5,900	5,900	0	1,375
<b>18</b>	<b>Odisha</b>	<b>6,84,433</b>	<b>6,56,933</b>	<b>27,500</b>	<b>5,95,768</b>
19	Punjab	10,000	9,995	5	9,375
20	Rajasthan	4,50,816	4,44,870	5,946	4,27,781
21	Sikkim	0	0	0	0
22	Tamil Nadu	2,00,000	1,86,763	13,237	1,07,637
23	Tripura	28,838	23,692	5,146	23,036
24	Uttar Pradesh	1,72,007	1,71,591	416	1,70,603
25	Uttarakhand	0	0	0	0
<b>26</b>	<b>West Bengal</b>	<b>10,26,577</b>	<b>10,26,063</b>	<b>514</b>	<b>10,10,327</b>
27	Andaman and Nicobar	249	247	2	210
28	Dadra and Nagar Haveli & Daman and Diu	0	0	0	0
29	Lakshadweep	0	0	0	0
30	Andhra Pradesh	0	0	0	0
31	Karnataka	42,267	39,494	2,773	6,011
32	Ladakh	236	201	35	201
<b>Total</b>		<b>57,92,335</b>	<b>56,62,435</b>	<b>1,29,900</b>	<b>52,26,173</b>

Note: Telangana and Puducherry are not implementing PMAY-G.

**FY 2020-21**

S. No.	Name of the State / UT	Targets allocated by Ministry	Houses sanctioned by States/UTs	Houses yet to be sanctioned by States/UTs	Houses Completed
1	Arunachal Pradesh	13,279	11,910	1,369	2,254
2	Assam	3,65,976	2,76,008	89,968	2,46,158
3	Bihar	2,49,749	2,41,570	8,179	2,28,947
4	Chhattisgarh	1,57,815	1,57,812	3	5
5	Goa	1,280	0	1,280	0
6	Gujarat	1,11,775	1,01,453	10,322	84,145
7	Haryana	1,249	702	547	321
8	Himachal Pradesh	3,903	3,898	5	3,129
9	Jammu And Kashmir	48,779	48,332	447	35,325
10	Jharkhand	3,48,973	3,47,371	1,602	3,14,157

11	Kerala	0	0	0	0
12	Madhya Pradesh	6,25,000	6,24,497	503	5,64,345
<b>13</b>	<b>Maharashtra</b>	<b>2,85,841</b>	<b>2,76,978</b>	<b>8,863</b>	<b>2,04,937</b>
14	Manipur	15,842	15,443	399	1,654
15	Meghalaya	24,903	24,219	684	1,110
16	Mizoram	5,438	5,432	6	222
17	Nagaland	9,703	7,935	1,768	0
<b>18</b>	<b>Odisha</b>	<b>2,01,333</b>	<b>1,88,551</b>	<b>12,782</b>	<b>1,68,175</b>
19	Punjab	0	0	0	0
20	Rajasthan	1,99,046	1,96,337	2,709	1,78,167
21	Sikkim	260	260	0	23
22	Tamil Nadu	0	0	0	0
23	Tripura	0	0	0	0
24	Uttar Pradesh	7,32,591	7,32,552	39	7,26,014
25	Uttarakhand	13,399	13,194	205	12,676
<b>26</b>	<b>West Bengal</b>	<b>8,91,380</b>	<b>8,90,773</b>	<b>607</b>	<b>8,65,768</b>
27	Andaman And Nicobar	406	405	1	316
28	Dadra And Nagar Haveli & Daman And Diu	0	0	0	0
29	Lakshadweep	0	0	0	0
30	Andhra Pradesh	0	0	0	0
31	Karnataka	0	0	0	0
32	Ladakh	478	478	0	1
<b>Total</b>		<b>43,08,398</b>	<b>41,66,110</b>	<b>1,42,288</b>	<b>36,37,849</b>

Note: Telangana and Puducherry are not implementing PMAY-G.

**FY 2021-22**

S. No.	Name of the State / UT	Targets allocated by Ministry	Houses sanctioned by States/UTs	Houses yet to be sanctioned by States/UTs	Houses Completed
1	Arunachal Pradesh	6,384	5,668	716	1,289
2	Assam	12,02,237	10,82,760	1,19,477	1,48,587
3	Bihar	11,49,947	10,03,745	1,46,202	8,72,659
4	Chhattisgarh	0	0	0	0
5	Goa	0	0	0	0
6	Gujarat	25,589	22,794	2,795	18,052
7	Haryana	8,038	7,636	402	1,656
8	Himachal Pradesh	3,514	3,494	20	1,084
9	Jammu and Kashmir	63,426	62,087	1,339	14,032
10	Jharkhand	4,03,504	3,95,174	8,330	2,95,605
11	Kerala	13,307	13,144	163	6,408
12	Madhya Pradesh	11,47,991	11,31,528	16,463	7,77,879
<b>13</b>	<b>Maharashtra</b>	<b>3,91,921</b>	<b>3,88,815</b>	<b>3,106</b>	<b>1,19,817</b>
14	Manipur	11,684	9,265	2,419	0
15	Meghalaya	18,000	7,864	10,136	0
16	Mizoram	6,980	6,980	0	3
17	Nagaland	4,933	4,878	55	0
<b>18</b>	<b>Odisha</b>	<b>8,17,513</b>	<b>8,14,080</b>	<b>3,433</b>	<b>0</b>
19	Punjab	17,117	16,299	818	3,808
20	Rajasthan	3,97,006	3,94,449	2,557	2,76,267
21	Sikkim	70	70	0	6
22	Tamil Nadu	2,89,887	2,65,316	24,571	1,12,888
23	Tripura	2,28,411	2,06,514	21,897	1,45,844
24	Uttar Pradesh	4,33,536	4,33,260	276	4,25,739
25	Uttarakhand	3,073	3,010	63	2,836
<b>26</b>	<b>West Bengal</b>	<b>1,71,922</b>	<b>1,59,567</b>	<b>12,355</b>	<b>1,43,884</b>
27	Andaman and Nicobar	0	0	0	0

28	Dadra and Nagar Haveli & Daman and Diu	1,182	736	446	0
29	Lakshadweep	0	0	0	0
30	Andhra Pradesh	1,79,060	1,78,899	161	37
31	Karnataka	1,41,391	24,371	1,17,020	0
32	Ladakh	0	0	0	0
<b>Total</b>		<b>71,37,623</b>	<b>66,42,403</b>	<b>4,95,220</b>	<b>33,68,380</b>

Note: Telangana and Puducherry are not implementing PMAY-G.

**FY 2022-23**

S. No.	Name of the State / UT	Targets allocated by Ministry	Houses sanctioned by States/UTs	Houses yet to be sanctioned by States/UTs	Houses Completed
1	Arunachal Pradesh	0	0	0	0
2	Assam	0	0	0	0
3	Bihar	0	0	0	0
4	Chhattisgarh	79,000	78,936	64	0
5	Goa	0	0	0	0
6	Gujarat	1,84,605	1,45,350	39,255	14
7	Haryana	0	0	0	0
8	Himachal Pradesh	0	0	0	0
9	Jammu And Kashmir	0	0	0	0
10	Jharkhand	0	0	0	0
11	Kerala	0	0	0	0
12	Madhya Pradesh	0	0	0	0
<b>13</b>	<b>Maharashtra</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
14	Manipur	0	0	0	0
15	Meghalaya	0	0	0	0
16	Mizoram	0	0	0	0
17	Nagaland	0	0	0	0
<b>18</b>	<b>Odisha</b>	<b>1,42,005</b>	<b>1,06,220</b>	<b>35,785</b>	<b>0</b>
19	Punjab	0	0	0	0
20	Rajasthan	0	0	0	0
21	Sikkim	0	0	0	0
22	Tamil Nadu	0	0	0	0
23	Tripura	0	0	0	0
24	Uttar Pradesh	8,62,767	8,60,050	2,717	5,874
25	Uttarakhand	18602	18003	599	0
<b>26</b>	<b>West Bengal</b>	<b>11,36,488</b>	<b>11,01,539</b>	<b>34,949</b>	<b>0</b>
27	Andaman And Nicobar	294	0	294	0
28	Dadra And Nagar Haveli and Daman And Diu	0	0	0	0
29	Lakshadweep	0	0	0	0
30	Andhra Pradesh	0	0	0	0
31	Karnataka	0	0	0	0
32	Ladakh	0	0	0	0
<b>Total</b>		<b>24,23,761</b>	<b>23,10,098</b>	<b>1,13,663</b>	<b>5,888</b>

Note: Telangana and Puducherry are not implementing PMAY-G.

**ANNEXURE-II**

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3355 TO BE ANSWERED ON 21.03.2023 REGARDING “Implementation of PMAY-G”

The details of houses sanctioned, pending and completed under PMAY-G during each of the last four years (2018-19 to 2021-22) in Jalpaiguri district of West Bengal, Balangir district of Odisha and district-wise in Maharashtra, as on 17.03.2023 is given as under:-

**2018-19****(A) District Jalpaiguri (West Bengal) and Balangir (Odisha)**

S. No.	Name of the District/State	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Jalpaiguri (West Bengal)	9,500	9,494	6	9,398
2	Balangir (Odisha)	19,284	19,281	3	18,764

**(B) District-wise in Maharashtra**

S. No.	Name of the District	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Ahmednagar	2,513	2,473	40	2,338
2	Akola	2,280	2,272	8	2,032
3	Amravati	5,821	5,800	21	5,319
4	Aurangabad	973	969	4	846
5	Beed	675	671	4	636
6	Bhandara	3,098	3,063	35	2,789
7	Buldhana	1,469	1,459	10	1,265
8	Chandrapur	1,682	1,666	16	1,592
9	Dhule	4,058	4,058	0	3,935
10	Gadchiroli	1,317	1,315	2	1,210
11	Gondia	4,568	4,567	1	4,425
12	Hingoli	421	415	6	405
13	Jalgaon	4,607	4,599	8	4,222
14	Jalna	481	449	32	359
15	Kolhapur	513	511	2	492
16	Latur	318	318	0	300
17	Nagpur	2,448	2,439	9	2,166
18	Nanded	2,081	2,080	1	1,656
19	Nandurbar	10,347	10,330	17	9,577
20	Nashik	5,431	5,417	14	5,311
21	Osmanabad	177	172	5	163
22	Palghar	2,353	2,352	1	2,289
23	Parbhani	198	198	0	182
24	Pune	815	749	66	673
25	Raigad	507	507	0	497
26	Ratnagiri	313	313	0	311
27	Sangli	713	708	5	681
28	Satara	453	445	8	426
29	Sindhudurg	217	217	0	214
30	Solapur	3,276	2,852	424	1,944
31	Thane	461	460	1	444
32	Wardha	836	836	0	789
33	Washim	389	389	0	340
34	Yavatmal	2,300	2,184	116	2,009
	<b>Total</b>	<b>68,109</b>	<b>67,253</b>	<b>856</b>	<b>61,837</b>

**2019-20**

**(A) District Jalpaiguri (West Bengal) and Balangir (Odisha)**

S. No.	Name of the District/State	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Jalpaiguri (West Bengal)	6,074	5,330	744	5,111
2	Balangir (Odisha)	47,043	46,564	479	43,863

**(B) District-wise in Maharashtra**

S. No.	Name of the District	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Ahmednagar	15,000	11,510	3,490	10,355
2	Akola	12,190	10,142	2,048	7,908
3	Amravati	27,773	24,089	3,684	17,991
4	Aurangabad	4,977	4,940	37	3,890
5	Beed	3,595	3,573	22	3,126
6	Bhandara	17,336	14,417	2,919	12,622
7	Buldhana	6,407	6,208	199	4,350
8	Chandrapur	8,533	7,607	926	6,455
9	Dhule	22,805	21,289	1,516	19,464
10	Gadchiroli	7,099	6,151	948	5,135
11	Gondia	22,956	22,913	43	22,068
12	Hingoli	2,211	2,080	131	1,943
13	Jalgaon	24,916	18,013	6,903	13,430
14	Jalna	2,312	2,291	21	1,887
15	Kolhapur	2,437	2,428	9	2,234
16	Latur	1,676	1,582	94	1,203
17	Nagpur	11,636	8,549	3,087	7,315
18	Nanded	11,053	10,109	944	7,083
19	Nandurbar	54,514	50,581	3,933	44,348
20	Nashik	31,194	29,719	1,475	27,702
21	Osmanabad	1,133	953	180	654
22	Palghar	12,207	10,970	1,237	10,491
23	Parbhani	995	994	1	823
24	Pune	7,415	4,527	2,888	3,168
25	Raigad	2,542	1,812	730	1,690
26	Ratnagiri	1,540	1,534	6	1,523
27	Sangli	4,530	4,319	211	3,557
28	Satara	1,989	1,892	97	1,668
29	Sindhudurg	980	972	8	944
30	Solapur	10,100	9,036	1,064	7,359
31	Thane	2,093	1,802	291	1,698
32	Wardha	4,659	3,515	1,144	3,123
33	Washim	1,657	1,578	79	1,220
34	Yavatmal	9,924	9,054	870	6,772
<b>Total</b>		<b>3,52,384</b>	<b>3,11,149</b>	<b>41,235</b>	<b>2,65,199</b>

**2020-21**

**(A) District Jalpaiguri (West Bengal) and Balangir (Odisha)**

S. No.	Name of the District/State	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Jalpaiguri (West Bengal)	3,873	2,142	1,731	1,965
2	Balangir (Odisha)	26,816	26,306	510	24,953



**(B) District-wise in Maharashtra**

S. No.	Name of the District	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Ahmednagar	12,258	11,779	479	10,010
2	Akola	13,991	13,096	895	9,232
3	Amravati	26,424	24,116	2,308	15,800
4	Aurangabad	6,754	6,715	39	5,305
5	Beed	7,183	7,170	13	5,357
6	Bhandara	24,388	24,259	129	18,217
7	Buldhana	7,304	7,053	251	4,456
8	Chandrapur	8,812	8,684	128	7,196
9	Dhule	7,477	7,477	0	5,480
10	Gadchiroli	5,667	5,591	76	4,428
11	Gondia	38,845	38,842	3	37,370
12	Hingoli	2,480	2,467	13	1,867
13	Jalgaon	14,770	14,626	144	10,258
14	Jalna	4,039	4,006	33	2,849
15	Kolhapur	3,029	2,980	49	2,363
16	Latur	2,445	2,331	114	1,363
17	Nagpur	9,423	9,048	375	6,558
18	Nanded	15,549	15,534	15	9,794
19	Nandurbar	11,397	10,837	560	5,724
20	Nashik	10,352	10,184	168	7,895
21	Osmanabad	1,741	1,691	50	1,116
22	Palghar	130	127	3	114
23	Parbhani	1,955	1,925	30	1,441
24	Pune	3,957	3,467	490	1,747
25	Raigad	1,003	991	12	894
26	Ratnagiri	1,515	1,482	33	1,402
27	Sangli	4,814	4,754	60	2,360
28	Satara	2,506	2,349	157	1,830
29	Sindhudurg	996	923	73	830
30	Solapur	15,549	13,743	1,806	8,282
31	Thane	373	363	10	305
32	Wardha	4,507	4,378	129	3,139
33	Washim	3,158	2,958	200	1,899
34	Yavatmal	11,050	11,032	18	8,056
<b>Total</b>		<b>2,85,841</b>	<b>2,76,978</b>	<b>8,863</b>	<b>2,04,937</b>

**2021-22****(A) District Jalpaiguri (West Bengal) and Balangir (Odisha)**

S. No.	Name of the District/State	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Jalpaiguri (West Bengal)	62	58	4	38
2	Balangir (Odisha)	32,335	32,233	102	0

**(B) District-wise in Maharashtra**

S. No.	Name of the District	Targets fixed by the State	Houses sanctioned by State	Houses yet to be sanctioned by State	Houses Completed
1	Ahmednagar	18,315	18,290	25	10,631
2	Akola	6,928	6,912	16	1,353
3	Amravati	15,419	15,292	127	4,479
4	Aurangabad	14,871	14,691	180	4,284
5	Beed	16,600	16,544	56	3,081
6	Bhandara	11,079	11,053	26	2,665
7	Buldhana	17,989	17,974	15	3,483
8	Chandrapur	13,124	13,025	99	4,264
9	Dhule	18,451	18,415	36	7,291

10	Gadchiroli	9,765	9,696	69	3,950
11	Gondia	14,211	13,858	353	5,582
12	Hingoli	8,245	8,221	24	2,174
13	Jalgaon	21,726	21,547	179	8,376
14	Jalna	11,671	11,668	3	3,207
15	Kolhapur	5,310	5,310	0	1,732
16	Latur	10,682	10,511	171	2,645
17	Nagpur	4,822	4,812	10	1,918
18	Nanded	23,694	23,616	78	4,830
19	Nandurbar	19,307	18,860	447	4,007
20	Nashik	20,983	20,943	40	9,591
21	Osmanabad	8,837	8,722	115	2,108
22	Palghar	9,564	9,560	4	2,600
23	Parbhani	12,297	12,274	23	1,996
24	Pune	4,427	4,416	11	1,232
25	Raigad	2,180	2,171	9	1,181
26	Ratnagiri	4,014	4,004	10	1,992
27	Sangli	5,735	5,648	87	2,039
28	Satara	4,987	4,972	15	1,704
29	Sindhudurg	1,444	1,435	9	543
30	Solapur	10,065	9,886	179	1,777
31	Thane	2,906	2,898	8	434
32	Wardha	4,322	4,286	36	1,486
33	Washim	10,612	10,595	17	2,553
34	Yavatmal	26,870	26,710	160	8,629
<b>Total</b>		<b>3,91,452</b>	<b>3,88,815</b>	<b>2,637</b>	<b>1,19,817</b>

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